

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, Imphal the 1st September, 2022

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar and the litigants that several cases have been found lying dormant. All such cases shall be listed from 05.09.2022 (Monday) onwards before all the Courts, without reference to the Roster/Sitting Provisions, so as to streamline further hearing of such cases.

By order etc.,

Sd/-.

**(YUMKHAM ROTHER)
REGISTRAR (JUDL.)**

Imphal, the 1st September, 2022

No. HCM/1/96/BENCH/

15502-17

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
3. The President, All Manipur Bar Association. } *to the learned members*
4. The Government Advocate, High Court of Manipur.
5. All the Jt. Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
8. All the Assistant Registrars, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
11. The P.S to Registrar General, High Court of Manipur.
12. The P.S to Registrar (Vig.)/Admn., High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
14. All the Court Masters, High Court of Manipur.
15. Guard File/Order Book.
16. Notice Board/Concerned File.

H.C. 1/96/BENCH/15502-17
**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**